

Transactions in Government Securities

Ref DBS.FID No. C-2/01.02.00/2002-03

July 18, 2002

To

The CEOs of all-India Term Lending and Refinancing Institutions

Dear Sir,

Transactions in Government Securities

We forward herewith a copy of the instructions issued by the Internal Debt Management Cell, vide their Circular IDMC.PDRS. No. 5039 / 03.64.00 / 2001-02 dated 20 May 2002, on the captioned subject for necessary action at your end. It may please be ensured that full compliance with the instructions contained therein is achieved at the earliest, but **not later than July 31, 2002.**

2. Please acknowledge receipt.

Yours faithfully,

Sd/-

(K. C. Bandyopadhyay)
Chief General Manager

Encl.: IDMC's Circular dated 20 May 2002 (Already available on website)